

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).22202/2024

(Arising out of impugned final judgment and order dated 11-09-2024 in WPC No.10736/2024 passed by the High Court Of Delhi At New Delhi)

ADITI CHAUDHARY

Petitioner(s)

VERSUS

BAR COUNCIL OF DELHI & ORS.

Respondent(s)

(IA No.212722/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.212724/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 25-09-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE DIPANKAR DATTA  
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Ms. Sunieta Ojha, AOR  
Ms. Talish Ray, Adv.  
Ms. Vasudha Priyancha, Adv.  
Ms. Divita Vashisth, Adv.

For Respondent(s) Mr. T. Singhdev, Adv.  
Mr. Rajesh Mishra, Adv.  
Ms. Anum Hussain, Adv.  
Mr. Prateek Bhatia, Adv.  
  
Mr. Vikas Singh, Sr. Adv.  
Ms. Deepeika K., Adv.  
Ms. Vasudha Singh, Adv.  
Mr. Sudeep Chandra, Adv.  
Mr. Shohit Cahudhary, AOR  
  
Ms. Fozia Rahman, Adv.  
Mohd. Fuzail Khan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Post this matter tomorrow i.e., 26.09.2024.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR

